

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.69 OF 2019

IN THE MATTER OF:

Dinesh Dhabhai

Appellant

Vs

Dadhikar Hotels Pvt Ltd & Ors

Respondents

And

COMPANY APPEAL(AT) NO.70 OF 2019

IN THE MATTER OF:

Brij Bihari Kaushik

Appellant

Vs

Dadhikar Hotels Pvt Ltd & Ors

Respondents

None for appellants.

Ms Srujana Suman Mund, Advocate for R2.

ORDER

08.01.2020- None for the appellants. Respondent counsel is present.

2. Even on earlier dates i.e. 22.11.2019 and 06.12.2019 nobody appeared on behalf of the appellants. It seems that the appellants loose interest in prosecuting these appeals. Hence the appeals are dismissed for non-prosecution. However, no order as to costs.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/nn